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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI: DATED THE 30th July, 1983.

NOTIFICATION
(INCOME-TAX)

NO. 5851 (F.No.197/70/80-IT(AI): In exercise of the powers conferred by clause (v) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Sri Guruvayoorappan Ashthika Samajam" for the purpose of the said section for the period covered by the assessment years 1981-82 to 1983-84.

sd/-
(M. R. SAINI VASAN)
~~UNDER SECRETARY TO THE GOVERNMENT OF INDIA~~
DIRECTOR,

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. Secretary, Sri Guruvayoorappan Ashthika Samajam, Plot No.21, II Main Road, Ramnagar, Nanganallur, Madras-61.
2. The Commissioner of Income-tax, Tamil Nadu-V, Madras, with ref.to his letter C.No.1312/B/1/80-81, dated 11.2.1983.
3. All Commissioners of Income-tax.
4. Directors of Ins.(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), Ist Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T.Wing of C.B.D.T., New Delhi.
7. Comptroller & Auditor General of India, New Delhi (20 copies).
8. Bulletin Section of Dte.of Ins.(RS&PR), New Delhi (5 copies).
9. Director of Training, IRS, National Academy of Direct Taxes, Staff College, Nagpur (5 copies).
10. Shri P.K.Kartha, Jt.Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

3706/82
3/8

Atma Ram
(ATMA RAM)
SECTION OFFICER
I.T.(AI) SECTION

भारत के राजपत्र के भाग-11, खण्ड 3(II) में प्रकाशनार्थ ।

भारत सरकार
वित्त मंत्रालय
(राजस्व विभाग)

नई दिल्ली, दिनांक 20.7.1983

अधिसूचना
(आय का)

सं० 5351 (सं० 197/70/80-अ० 10 (नि०-1)) : आयकर
अधिनियम, 1961 (1961 का 43) की धारा 10 की उपधारा (2अ)
के खण्ड (iv) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय सरकार
एतद्वारा, " श्री गुणवत्तापूर्ण आर्थिक समाजम् " की धारा के
प्रयोजनार्थ का निर्धारण वर्ष 1981-82 से 1983-84 तक के अंतर्गत
अने वाली अवधि के लिए, अधिसूचित करती है ।

वी. बी. श्रीनिवासन

(वी०बी० श्रीनिवासन)
निदेशक, भारत सरकार

सेवा में,

प्रबन्धक,

भारत सरकार प्रेस,

रिंग रोड, मायापुरी औद्योगिक क्षेत्र

(राजीव गाँधी के पास),

नई दिल्ली ।

प्रतिलिपि अग्रजो पाठानुसार ।

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